

Defective Case Register from 2025-05-19 to 2025-05-19

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-TRP(C)/19063/2025	AMIT KUMAR NATH	2025-05-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
2	D-ABLAPL/14616/2025	AJIT KUMAR SAHOO	2025-05-19	1- The address of the Informant may be Redacted from the petition. 2. code no. indicated wrongly in Assessment slip
3	D-WP(C)/20477/2025	KSHIROD KUMAR ROUT	2025-05-19	Annexure -2 series not neat and legible.
4	D-WP(C)/20479/2025	KSHIROD KUMAR ROUT	2025-05-19	Annexure- 2 series not neat and legible.
5	D-WP(C)/20476/2025	KSHIROD KUMAR ROUT	2025-05-19	Annexure- 2 series not neat and legible.
6	D-WP(C)/20481/2025	KSHIROD KUMAR ROUT	2025-05-19	Annexure- 2 series not neat and legible.
7	D-WP(C)/20478/2025	KSHIROD KUMAR ROUT	2025-05-19	Annexure- 2 series not neat and legible.
8	D-CRLA/14556/2025	SAPAN KUMAR LENKA	2025-05-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1-Annexure-1 not page marked on index 2-Para no.5 not available in appeal memo.3-The appeal may stick to one prayer 4-Being aggrieved furnished is not in proper 5-Nature of application wrongly mentioned in item nos.1 and 2 of affidavit in I.A.No.1376/2025
9	D-CRLA/14729/2025	BHABANI SHANKAR DASPARIDA	2025-05-19	CRLA No.is left blank in reference certificate and affidavit.2-Father name deponent not furnished in affidavit.3-Father name of the appellant mentioned in C.T.does not tally with the same in affidavit
10	D-CRLA/13766/2025	SASHIBHUSAN DAS	2025-05-19	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 40.70 paisa not paid on annexure-6 2.English undertaking not filed .3 .Annexure-3 is not legible and authentication fees of Rs .2.75 paisa not paid and A.fees of Rs .1.10 paisa not paid on annexure-2 and annexure-2 is also not correctly marked .4 .Page 44 and 45 of annexure-4 are not legible
11	D-WP(C)/20482/2025	BHASKAR CHANDRA PANDA	2025-05-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
12	D-CRLREV/14371/2025	LAMBODAR ACHARI	2025-05-19	In prayer of I .A -403/2025 days of delay left blank
13	D-CRLMC/13938/2025	SARAT CHANDRA MEKAP	2025-05-19	1. Nomenclature not correctly furnished Sl. no. 3 in Index page. 2. Certified copy of annex- 1 not filed. 3. Name of the opp. party not correctly furnished in Synopsis Index date chart affidavit V. nama. 4. Op. no. 1 and 2 furnished in para no.5 not party in cause title.

14	D-CRLREV/14528/2025	DR. SIMANCHALLA RANJIT	2025-05-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C.copy of T.C. Jt. to be filed. 2.As per index annex.2 and 3 not mentioned in he petition
15	D-WP(C)/20729/2025	SANGRAM KESHARI BURMA	2025-05-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
16	D-CRLREV/14540/2025	ASIT KUMAR JENA	2025-05-19	Age of the petitioner not tally with annex.1 .
17	D-WP(C)/20735/2025	PRAFULLA CHANDRA ACHARYA	2025-05-19	14-NOT PROPERLY INDEXED. Date of application of Annexure-3 mentioned in Index not correctly furnished.
18	D-WP(C)/21017/2025	MADHAB LAL AGARWAL	2025-05-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
19	D-WP(C)/20776/2025	RAMA CHANDRA RATH	2025-05-19	14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Date of order vide Annexure-1 not correctly mentioned in Index.
20	D-WP(C)/21027/2025	MADHAB LAL AGARWAL	2025-05-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no. 16 not filed. 2.Date of order not correctly furnished in Prayer of the petition
21	D-CRLA/14472/2025	JUGALA KISHORE PANDA	2025-05-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
22	D-ABLAPL/14857/2025	DHANANJAYA NAYAK	2025-05-19	1.Copy of order in ABLAPL No.2194/2025 not furnished
23	D-WA/17057/2025	BANSHIDHAR SATAPATHY	2025-05-19	Petitioners N0. 5 6 8 9 11 12 13 15 16 18 and 19 are party in wp(c) But not party in Appeal petition.
24	D-ABLAPL/14852/2025	ARJUNA CHARANA BEHERA	2025-05-19	1. Synopsis is not correctly paginated. 2.The name of the petitioner No.4 in the Cause Title not mentioned in V. Nama along with the Address of all the petitioners.
25	D-CRLMC/14116/2025	SAILABALA JENA	2025-05-19	1. As per mentioned in Index Annexure -2 not filed.
26	D-ABLAPL/14853/2025	BASANTA KUMAR DAS	2025-05-19	1.Index Synopsis and Date chart are not paginated properly. 2. Opposite Party in V. Nama not mentioned
27	D-CRLMC/14052/2025	PRADIPTA KUMAR PATTANAİK	2025-05-19	1.mobile Phone Numbers Of All The Signing Advocates Not Indicated 2. Sessions case number not correctly furnished in Synopsis cause title para nos. 1 6 and Prayer of the petition.
28	D-WP(C)/20691/2025	SUMIT KUMAR MOHANTY	2025-05-19	Page 44 to 47 are not neat.
29	D-CRLMC/14291/2025	SHREYANSH RAJGURU	2025-05-19	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF

				ALL THE SIGNING ADVOCATES NOT INDICATED 1. Page nos. 27 to 31 not legible.
30	D-WP(C)/20882/2025	FALGUNI RAJGURU MOHAPATRA	2025-05-19	Paragraphs mentioned in Declaration is incomplete
31	D-CRLREV/14287/2025	PRONOY MOHANTY	2025-05-19	1. Period of Delay 133 Days . 2.Certificate of good ground not furnished .3 .Certificate of non filing of revision before concerned sessions judge not furnished .
32	D-WP(C)/20884/2025	MADAN MOHAN DAS	2025-05-19	Page No 12 AND 16 Partly not Legible.
33	D-WP(C)/20992/2025	SUBHANKAR ROUT	2025-05-19	1.Page Nos.33 74 85 86 96 97 Are not legible
34	D-ABLAPL/14620/2025	SURESH KUMAR JENA	2025-05-19	1-Pagenos.10 12 and 14 not neat legible
35	D-ABLAPL/14937/2025	NISHIKANTA MISHRA	2025-05-19	paragraphs not correct in declaration of affidavit.
36	D-CRLMA/14873/2025	ADV.	2025-05-19	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
37	D-ABLAPL/14988/2025	SUBASH CHANDRA ACHARYA	2025-05-19	Authorization to swear affidavit obehalth of other petitioner not furnished
38	D-ABLAPL/14926/2025	BIKRAM KESHARI BAL	2025-05-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. . As per cause title name of the petitioner no.2 not tally with affidavit and v.nama
39	D-BLAPL/14941/2025	BHABANI SANKAR DAS	2025-05-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. page no. 8 not neat
40	D-BLAPL/14946/2025	BAISHNAB CHARAN PATRA	2025-05-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of rej. order not correct in date chart and page no.9 not legible
41	D-ABLAPL/14905/2025	PRAKASH KUMAR SAMAL	2025-05-19	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1- Name of the Filing Advocate not in capital letters and Enrollment number not indicated wherever signature of such Advocate Appearing in the Petition.
42	D-ABLAPL/14903/2025	NIHAR RANJAN MOHANTY	2025-05-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1- In Index Synopsis not mentioned. 2-In Affidavit sl. no.-4 wrongly mentioned as BLAPL.3- In Declartaion of the Affidavit the petitioner name not tally with solemnly affirmed portion.
43	D-ABLAPL/14906/2025	BIBEKANANDA MAHAPATRA	2025-05-19	Page no-3 not properly scan
44	D-WP(C)/20824/2025	MANOJA KUMAR KHUNTIA	2025-05-19	Name of the Legal Heir does not tally in petition page-3 para -3
45	D-CRLREV/14411/2025	ANIRUDHA DAS	2025-05-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Vernacular certificate not furnished in appeal and I.As . 2.Provision of law furnished in I .A-406/2025 appears not correct . 3 .Certificate of good ground not furnished
46	D-CRLREV/14440/2025	HIMANSHU SEKHAR MISHRA	2025-05-19	Synopsis and date chart are not filed,annexures are not page marked in index . 2 .Name of petitioner no-1 does not tally with lower court cause title and vakalatnama filed .
47	D-WP(C)/20693/2025	SAPAN KUMAR PAL	2025-05-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. L.T.I. of executants in V.nama not attested.
48	D-WP(C)/20833/2025	GYANESWAR SATPATHY	2025-05-19	Rule-8 of OHC PIL rule not complied with
49	D-WP(C)/20845/2025	SOUMYA MISHRA	2025-05-19	certified copy of impugned order not filed
50	D-WP(C)/20461/2025	SIBA PRASAD PATRA	2025-05-19	In affidavit para-6 the petitioner stated that, in this RPFAM because initially this petition filed as RPFAM, in that regard affidavit should be changed due to change of nomenclature.
51	D-WP(C)/20831/2025	SARADA PRASANNA SARANGI	2025-05-19	Nomenclature not correct in sl.4 of affidavit.
52	D-WP(C)/20834/2025	BOSWAROOPA PATI	2025-05-19	1. paragraphs not correct in declaration of affidavit. 2. page nos.15 16 18 28 and 45 are not neat
53	D-WP(C)/20829/2025	DILIP KUMAR SAHU	2025-05-19	As per index annex. 2 to 5 not properly furnished in the petition.
54	D-WP(C)/20404/2025	HRUDANANDA MOHAPATRA	2025-05-19	Page 12 and 14 partly legible. Deficit Court Fee of Rs 6/- in the Petition to be paid.
55	D-WP(C)/20515/2025	AMRITA NAYAK	2025-05-19	Paragraph no as per petition not properly aranged
56	D-TRP(C)/16837/2025	TRILOCHAN DASH	2025-05-19	Provision of law not correctly furnished in I.A
57	D-ABLAPL/14901/2025	DHARMENDRA SETHY	2025-05-19	1-Page mark not correctly furnished in Index. 2-Page nos. 12 and 13 not neat and legible.
58	D-WP(C)/20963/2025	CHINMAYA RANJAN DAS	2025-05-19	THIS CASE MAY BE REGISTERED AS C.M.P

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 19-05-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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